

(1) A copy of the Annual Report (Hindi and English versions) of the Indian Science Congress Association, Calcutta, for the year 1984-85 along with Audited Accounts.

(2) A statement (Hindi and English versions) regarding Review by the Government on the working of the Indian Science Congress Association, Calcutta, for the year 1984-85.

[Placed in Library. See No. LT-2592/86]

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha :—

“In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (No. 3) Bill, 1986, which was passed by the Lok Sabha at its sitting held on the 23rd April, 1986, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill.”

12.03 hrs.

PUBLIC ACCOUNTS COMMITTEE

[English]

Thirty-Fourth, Forty-Seventh and Forty-Eighth Reports

SHRI GIRDHARI LAL VYAS (Bhitwara) : I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee :—

(1) Thirty-Fourth Report on Para 2.13 of the Report of the Comptroller and Auditor General of India for

the year 1982-83—Union Government (Civil) Indirect Taxes relating to Union Excise Duties—Price not the sole consideration for sale.

(2) Forty-Seventh Report on Para 16 of the Report of the Comptroller and Auditor General of India for the year 1983-84, Union Government (Defence Services) relating to Avoidable/Unnecessary Imports.

(3) Forty-Eighth Report on Action Taken by Government on the recommendations contained in their 203rd Report (7th Lok Sabha) relating to Incorrect valuation of unquoted equity shares and effect of change of previous year.

PUBLIC ACCOUNTS COMMITTEE

[English]

Statements

SHRI RAJ MANGAL PANDE (Deoria) I beg to lay the following statements (Hindi and English versions) of the Public Account Committee :

- (i) Statement showing action taken by Government on the recommendations contained in Chapter I of 187th Report (Seventh Lok Sabha) on Replacement of Assets on the Railways, Rolling Stock, Purchases and Stores, Works and Earnings.
- (ii) Statement showing action taken by Government on the recommendations contained in Chapter I of 6th Report (Eighth Lok Sabha) on Conversion of Viramgam-Okha-Porbandar Section.

ESTIMATES COMMITTEE

[English]

Thirty-third Report and Minutes

SHRI CHINTAMANI PANIGRAHI (Bhubaneswar) : I beg to present the Thirty-

third Report (Hindi and English versions) of the Estimates Committee on the Ministry of Urban Development-CPWD-Maintenance of Buildings, and Minutes of the sittings of the Committee relating thereto.

12 04 hrs.

COMMITTEE ON PUBLIC UNDER-
TAKINGS

[*English*]

Tenth and Eleventh Reports and
Minutes

SHRI K. RAMAMURTHY (Krishnagiri) : I beg to present the following Reports and Minutes (Hindi and English versions) of the Committee on Public Undertakings :

- (i) Tenth Report of the Committee on Hotel Corporation of India Ltd. and Minutes of the sittings of the Committee relating thereto.
- (ii) Eleventh Report of the Committee on Indian Dairy Corporation and Minutes of the sittings of the Committee relating thereof.
- (iii) Minutes of the sittings of the Committee relating to Procedural and Miscellaneous matters.

COMMITTEE ON THE WELFARE OF
SCHEDULED CASTES AND
SCHEDULED TRIBES

[*English*]

Fourteenth and Seventeenth Reports

SHRI K.D. SULTANPURI (Simla) : I beg to present the following Reports (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes :—

- (i) Fourteenth Report on the Ministry of Finance (Department of economic Affairs—Banking Division)—

Reservations for, and employment of, Scheduled Castes and Scheduled Tribes in Canara Bank and credit facilities provided by the bank to Scheduled Castes and Scheduled Tribes.

- (ii) Seventeenth Report on action taken by Government on recommendations contained in their Fifty-fifth Report on the Ministry of Finance (Department of Economic Affairs—Banking Division)—Reservations for, and employment of, Scheduled Castes and Scheduled Tribes in Union Bank of India and credit facilities provided by the bank to Scheduled Castes and Scheduled Tribes.

COMMITTEE ON THE WELFARE OF
SCHEDULED CASTES AND
SCHEDULED TRIBES

[*English*]

Minutes

SHRI K.D. SULTANPURI (Simla) : I beg to lay on the Table the Minutes of the First to Twenty-sixth and Thirty-first to Thirty-fifth sittings of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes.

COMMITTEE ON PAPERS LAID ON
THE TABLE

[*English*]

Ninth Report

SHRI M.V. CHANDRASHEKHARA MURTHY (Kanakapura) : I beg to present the Ninth Report (Hindi and English versions) of the Committee on Papers Laid on the Table.